

Central Administrative Tribunal, Lucknow Bench, Lucknow

CCP No.60/2007 in O.A. No.28/2003

This the 2nd day of May, 2011

Hon'ble Shri Justice Alok Kumar Singh, Member (J)  
Hon'ble Sri S.P. Singh, Member (A)

Vijai Singh aged about 75 years son of Sri Ayodhya Prasad r/o C-823, Sector C, Mahanagar, Lucknow-226006

Applicant

By Advocate: Sri R.S. Gupta

Versus

1. Sri V.K. Verma, DPS, O/o Postmaster General, Agra
2. Sri A.K. Yadav, SSPOs, Jhansi

Respondents

By Advocate: Sri Pankaj Awasthi for Sri R. Mishra

ORDER (Dictated in open court)

By Hon'ble Sri Justice Alok Kumar Singh, Member (J)

Sri Pakjan Awasthi brief holder for Sri R. Mishra has filed compliance report along with an application for taking full compliance report on record. In the interest of justice, it is entertained today. Allowed. Compliance report is taken on record because the learned counsel for applicant has no objection.

2. Heard.

3. On the last occasion, it was observed that if the revised PPO has been misplaced somewhere in the transit, the same may be made available to the applicant, if necessary, after its reconstruction. In compliance of this Tribunal's order, in para 7 of the compliance report it has been specifically mentioned that the revised PPO and revised sanction of DCRG have been delivered to the applicant on 23.4.2011. Electrostat copy has also been filed along with compliance report as CR-5 and CR-6.

4. Learned counsel for applicant <sup>swears</sup> <sup>At</sup> that the payment of interest ought to have been made from the year 1991 from when the arrears became due and not from the date of order of this Tribunal and on this

*Ans*

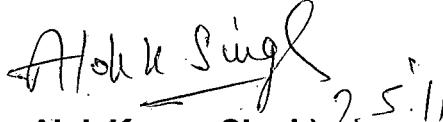
point, an observation has also been made on the last occasion i.e. on 17.3.2011. Therefore, this point cannot be entered into at this stage.

5. In view of the above, we observe that substantial compliance has been made. This contempt petition is therefore, finally disposed of in full and final satisfaction. Notices are discharged.

  
(S.P.Singh)

Member (A)

**HLS/-**

  
(Justice Alok Kumar Singh)

Member (J)

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